

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-512**  
IB-759/ND/2022

**IN THE MATTER OF:**

M/s. Index Logistic Pvt. Ltd.

**....Applicant**

**Vs.**

M/s No. World Wide Express Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 13.03.2023**

**CORAM:**

**SHRI ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Proxy Counsel Lisha Saha for Adv Animesh Kumar

For the Respondent : Adv Shruti

**ORDER**

As prayed by Ld. Proxy Counsel for the Respondent, last opportunity is granted for filing reply within 2 week. List the matter on **20.04.2023**.

**Sd/-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**